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Central Administrative Tribunal
Principal Bench

O.A. No. 1725 of 2000

New Delhi, dated this the 17th May, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Sripal Singh,
R/o 31, Gyan Kunj,
Laxmi Nagar, Delhi.

Presently

Dy. Education Officer,
Directorate of Education,
Old Secretariat, Delhi.

.. Applicant

(Applicant in person)

Versus

1. govt. of NCT of Delhi,
through the Secretary (Education),
Old Secretariat,
Delhi.

2. Shri Malkhan Singh Mathur,
House No. B/65, Street No.4,
Rameshwar Nagar, Delhi-110033.

3. Shri Virendra,
R/o B-3B/95B, Janakpuri,
New Delhi-110058.

.. Respondents

(By Advocate: Shri George Paracken)

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicant prays for permission to withdraw
the O.A. Permission is granted and the O.A. is
dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

/GK/